### GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

#### **LOK SABHA**

#### **UNSTARRED OUESTION NO.1329**

TO BE ANSWERED ON 02.05.2016

#### MARKETING OF MFP

1329. SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SUDHEER GUPTA:

DR. SUNIL BALIRAM GAIKWAD:

SHRI BIDYUT BARAN MAHATO:

DR. J. JAYAVARDHAN

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether the Government has fixed the Minimum Support Price (MSP) of Minor Forest Produce (MFP) under the scheme "Mechanism for Marketing of MFP" and if so, the details thereof, item-wise;
- (b) the funds sanctioned, released and utilised for procurement of Minor Forest Produce at MSP during each of the last three years and the current year, State/UT-wise;
- (c) the details of funds sanctioned and released for cold storage, warehousing and other infrastructure for MFP during the said period, State/UT-wise;
- (d) whether the Government has received proposal for sanction of additional funds for Minor Forest Produce from various State Governments and if so, the details thereof and the action taken by the Government thereon, State/UT-wise; and
- (e) the other steps taken/being taken by the Government to ensure fair returns to the MFP gathers?

#### **ANSWER**

## MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) Ministry of Tribal Affairs, Government of India has fixed Minimum Support Price(MSP) for 10 Minor Forest Produces under the scheme "Mechanism for Marketing of Minor Forest Produce(MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP". The name of MFP along with its corresponding MSP are indicated in the statement at Annexure-I.

- (b) Details of the funds sanctioned, released and utilised for procurement of Minor Forest Produce at MSP during each of the last three years and the current year, State/UT-wise are indicated in the statement at **Annexure-II.**
- (c) Details of funds sanctioned and released for cold storage, warehousing and other infrastructure for MFP during the said period, State/UT-wise are indicated in the statement at **Annexure-III.**
- (d) States, which have been sanctioned funds for procurement of MFP have not sought sanction of additional funds. The fund release position is indicated at Annexure-I. The funds are released based on the potential of the States to procure the particular MFPs.
- (e) All the State procuring Agencies have been provided with "Revolving Fund" for procurement of MFPs covered under the scheme. They are encouraged to maximize their procurement by opening adequate number of procurement centers. Beside these measures, exercise to create awareness through advertising and publicity has also been started. This exercise includes advertising through All India Radio, posters, pamphlets, banners etc in association with State Procuring Agencies. Tribal beneficiaries are empowered by imparting trainings for skill upgradation and capacity building of MFP gatherers with the objective of improving their income by way of organizing training on non-destructive harvesting, primary processing, value addition and marketing of selected MFPs. The training includes imparting training to beneficiaries about scientific collection, harvesting, storage, grading techniques so that beneficiaries are able to harvest higher quantities and better quality items on sustainable basis in an ecofriendly manner and enhance their income.

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### Annexure-I

# Statement referred to in reply to part (a) of LSUSQ No. 1329 for 02.05.2016 regarding "Marketing of MFP"

S.No.	Name of MFP	Minimum Support Price
		(Rs.in per kg.)
1.	Tamarind	22.00
2.	Honey	132.00
3.	Gum Karaya	108.00
4.	Karanj Seed	21.00
5.	Sal seed	10.00
6.	Mahuwa Seed	22.00
7.	Sal Leaves	21.00
8.	Chironjee Pods with seeds	100.00
9.	Myrobalan	11.00
10.	Lac	
	(a) Rangini	230.00
	(b) Kusumi	320.00

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# Statement referred to in reply to part (b) of LSUSQ No. 1329 for 02.05.2016 regarding "Marketing of MFP"

Details of the funds sanctioned/released by the Central Government and utilised for procurement of Minor Forest Produce at MSP during each of the last three years and the current year, State/UT-wise

Year 2013-14	(Rs. crore)
1 car 2013-14	(IXS. CIUIC)

Sl.	Name of the State	Fund	Fund	Fund
No.		sanctioned	released	utilized
1	Odisha	40.00	40.00	0.73
2	Gujarat	5.00	5.00	0.63
3	Maharashtra	5.00	5.00	0.31
4.	Rajashtan	0.20	0.20	0.15
5	Jharkhand	24.15	24.15	0.00
6	Madhya Pradesh	34.89	34.89	0.00
7.	Andhra Pradesh	-	-	0.00
8.	Chhatisgarh	-	-	0.00
	Total	109.24	109.24	1.82

Year 2014-15 (Rs. crore)

Sl.	Name of the State	Fund	Fund	Fund utilized
No.		sanctioned	released	
1	Chhatishgarh	80.16	80.16	24.13
2	Jharkhand	4.25	4.25	0.00
3.	Odisha	-	-	0.00
4.	Madhya Pradesh	-	-	0.00
5.	Maharashtra	-	-	0.00
6.	Rajasthan	-	_	0.00
7.	Gujarat	-	-	0.00
8.	Andhra Pradesh	-	-	0.00
	Total	84.41	84.41	24.13

Year 2015-16 (Rs. crore)

Sl.	Name of the State	Fund	Fund	Fund
No.		sanctioned	released	utilized
1	Chhatishgarh	73.50	73.50	31.19
2	Jharkhand	18.32	18.32	5.04
3	Odisha	9.91	9.91	0.36
4	Andhra Pradesh	5.287	5.287	0.00
5.	Madhya Pradesh	-	-	-
6.	Rajasthan	-	-	0.00
7.	Gujarat	-	-	0.00
8.	Maharashtra	-	-	0.00
	Total	107.02	107.02	36.59

Year 2016-17 - No funds have been released during the current year (till 25.4.2016)

### **Annexure-III**

# Statement referred to in reply to part (c) of LSUSQ No. 1329 for 02.05.2016 regarding "Marketing of MFP"

Details of funds sanctioned and released for cold storage, warehousing and other infrastructure for MFP during the said period, State/UT-wise

Year 2013-14 (Rs. crore)

Sl.	Name of the State	Fund	Fund
No.		sanctioned	released
1	Maharashtra	3.25	3.25

Year 2014-15 (Rs. crore)

Sl.	Name of the State	Fund	Fund
No.		sanctioned	released
1	Odisha	8.20	8.20
2	Jharkhand	0.39	0.39
	Total	8.59	8.59

Year 2015-16 Nil

Year 2016-17 Nil (till 25.4.2016)

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